

13.15 hrs.

COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT (AMENDMENT AND VALIDATION) BILL*

Bearing Areas (Acquisition and Development) Act, 1957 and to validate certain acquisitions of land or rights in or over land under the said Act."

The Motion was Adopted.

SHRI NITIRAJ SINGH CHAUDHARY : I introduce** the Bill.

MR. SPEAKER : We will now adjourn for lunch.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : Till 2.30 p.m.

Mr. SPEAKER : Motion moved :

"That leave be granted to introduce a Bill further to ammend the Coal Bearing Areas (Acquisition and Development) Act, 1957 and to validate certain acquisitions of land or rights in or over land under the said Act."

MR. SPEAKER : Unless it is specifically mentioned by the Speaker as to at what time we will re-assemble, normally we will re-assemble after lunch after one hour. So, I specifically mention that we will meet today at 2.30 p.m. after lunch.

13.20 hrs.

The Lok Sabha adjourned for Lunch till Thirty Minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at thirty-five simutes past Fourteen of the Clock.

[SHRI K.N. TIWAKY in the Chair]

MR. CHAIRMAN : Shri Randbir Singh—not present.

श्री शिव चन्द्र भा (मधुबनी) : इस विधे-यक के जरिये कोल बेयरिंग एरियाज ऐक्ट (एक्विजिशन एण्ड डिवेलेपमेंट) को बढ़ाने की बात की जा रही है। अध्यक्ष महोदय, आप तो जानते ही हैं कि कोल फ्रेट का जहाँ तक सवाल है, रेलवे का कहना है कि वह घाटा उठा कर इसको ढो रही है। यहाँ ये निजी मिलकियत की बात करते हैं। मैं समझता हूँ कि यह जो विधे-यक है इससे जो हमारा मकसद है, उसकी पूर्ति नहीं होगी। मैं चाहता हूँ कि सारे कोल बेयरिंग एरियाज का नेशनलाइजेशन करने का विधेयक ये लायें। अगर इसके बारे में यह आश्वासन नहीं देते हैं, तो मैं इसका विरोध करता हूँ।

श्री शिवचन्द्र भा (मधुबनी) : सभापति महोदय, अगर आप कार्यवाही को देखेंगे, तो पता चलेगा कि मैंने आल-इण्डिया रेडियो के खिलाफ जो प्रिविलेज का मोशन दिया था, स्पीकर साहब ने उसके बारे में कहा कि मैं उस

MR. SPEAKER : There is no reply by the Minister. The question is :

"That leave be granted to introduce a Bill further to amend the Coal

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** Introduced with the recommendation of the President.